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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1511/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: Gandhar Oil Refinery India Ltd.

V/s.

Bilt Graphic Paper Products Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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8	Ashish Pyasi a/w Umang Thakur 1/6 Dhis & Dhis Associates	Advocate for the Corporate Debtor	Umang Thakur
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9.8	Manaswi Agrawal a/w Mithila Damle	Adv. for Petitioner (Operational creditor)	M ch
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Contd --- 2/-

**ORDER**

**CP No.1511/I&BP/NCLT/MB/MAH/2017**

For the parties have reported that settlement has been arrived at, at their request, list this matter for reporting settlement on 6.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

B. S. V. PRAKASH KUMAR  
Member (Judicial)